

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 20th August, 2021

NO. HC.VII-100(Pt.-VIII)/2010/ 3562 /A #### The Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the **Virtual Training Programme(s)** through Video Conferencing to be held in the month of August, October and November, 2021, organised by the National Judicial Academy, Bhopal as shown below:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1256	28.08.2021 to 29.08.2021 Regular	National Seminar for Principal District & Sess. Judges on Leadership Skills.	Shri Satya Nath Sarma, District & Sessions Judge, Bongaigaon.	9435245907	satyasarma20@gmail.com
				Shri Chandan Das, District & Sessions Judge, Tinsukia.	9435054536	cdas.jm@gmail.com
2.	P-1266	30.10.2021 to 31.10.2021 Regular	Refresher Course for Additional District & Sessions Judges	Shri Syed Burhanur Rahman, Addl. District & Sessions Judge, FTC, Lakhimpur.	8876041204	syedburhanur.rahman26@gmail.com
				Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, FTC, Dibrugarh.	9999770499	kabra.adv@gmail.com
3.	P-1271	27.11.2021 to 28.11.2021 Regular	Workshop on Cybercrime and Electronic Evidence for Additional District Judges	Smti Gitali Rabha, Addl. District & Sessions Judge, No.2, Nagaon.	9435369571	gitali2008@gmail.com
				Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, FTC, Cachar, Silchar.	9954213623	anurag.borah@gmail.com

The aforesaid officers are directed to attend the respective virtual training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

By order,

Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/ 3563-3576 /A, dated 20-08-2021

Copy for information & necessary action to:

1. The Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.

2. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar (Vigilance/Admin.), Gauhati High Court, Guwahati.
4. The District & Sessions Judge,
Bongaigaon / Tinsukia
(He/She is requested to attend the training programme accordingly).
5. The District & Sessions Judge,
Dibrugarh / Lakhimpur / Nagaon / Cachar, Silchar.
(He/she is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).
6. Shri Syed Burhanur Rahman, Addl. District & Sessions Judge, FTC, Lakhimpur.
7. Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, FTC, Dibrugarh.
8. Smti Gitali Rabha, Addl. District & Sessions Judge No. 2, Nagaon.
9. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, FTC, Cachar, Silchar
(They are requested to attend the training programme as per schedule)
10. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
11. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.
14. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapaswini
20.08.21
REGISTRAR (JUDICIAL)